

Declaration of Assets and Liabilities

Year 2024-25

I, Anil Kumar Choudhary, son/daughter/wife of Shri Ramdeo Choudhary,
aged 53 years, belonging to Bihar Legislative Assembly,
service and presently working as Order Paper Distributor,
give herein below the details of the assets (Immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets
(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	10,000	5000			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI Bihar Vidhan Mandi Bankey	Sr. Anita Devi	Ujjwal Kumar	Kunal Kumar	
(iii)	Bonds, Debentures and Shares in companies	X	X	X	X	
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	X	X	X	X	
(v)	Motor Vehicles (details of make, etc.)	X	X	X	X	
(vi)	Jewellery (give details of weight and value)	Gold 10 gm 50000	Gold 20 gm 10000	X	X	
(vii)	Other assets, such as values of claims / interests	AC-1.5m T.V.	Silver 50 gm 15000	X	X	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets
 [Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	2 Bigha	Sr. Anita devi	Ujjwal Kumar	Kunal Kumar	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	X	X	X	X	X
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	X	X	X	X	X
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	X	X	X	X	X
(v)	Others (such as interest in property)	X	X	X	X	X

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-
 [Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution(s) / Department(s)	Amount outstanding as on
(a)	(i) Loans from Banks	S.B.I Bihar Bidhan	6,000.00
	(ii) Loans from financial institutions	mandal Putna	X
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	X	X
	(b) dues to departments dealing with supply of water	X	X
	(c) dues to departments dealing with supply of electricity	X	X

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	(d) dues to departments dealing with telephones	X	X
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	X	X
	(f) Other dues, if any	X	X
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Bat PC2569N	X
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	X	X
	(iii) Sales Tax [Only in case of proprietary business]	X	X
	(iv) Property Tax	X	X

C. Personal Detail

GPF/CPF/PRAN No. :-

110003863415

Gender :-

M (M/F)

Date of Birth :-

02011971

(DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

Bihar Legislative Assembly
(Full Name e.g. B.A.S.-Bihar Administrative Service;
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Aril Kumar Choudhary

Name of Employee: Aril Kumar Choudhary

Designation: Order Taker Digit

Department: Bihar Legislative Assembly Patna

Place: Patna

Date: 17/2/2025

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

अमिल कुमार चौधरी